

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.No.1310/2020-B.Spl.,

Dated:28.01.2021

CIRCULAR

SUB: TELANGANA STATE JUDICIAL ACADEMY - Conducting Virtual Classes on different topics by the Telangana State Judicial Academy- Instances of Judicial Officers not attending or in-attentive and leaving the meeting in-between and attending to other personal works during the training sessions - Certain Instructions - Issued.

REF: High Court's Circular ROC.No.1310/2020-B.Spl., dated 18.06.2020

Attention of all the Judicial Officers in the State is invited to the circular instructions issued by the High Court in the reference cited, wherein all the Judicial officers were instructed to attend the webinars without fail and be attentive during the webinars.

In-spite of the circular instructions, instances have come to the notice of the High Court that certain Judicial officers while attending the virtual sessions are either in-attentive or leaving the sessions in-between causing disturbance to the resource person and other participants. It is also noticed that some of the officers are found attending personal work during the webinar causing lot of hindrance in the programme. Such a conduct of the officers is uncalled for and deprecated.

Therefore, while reiterating the earlier circular instructions in the reference cited, all the Judicial Officers in the state are hereby directed to attend the webinar whenever nominated and be attentive during the entire webinar.

Any deviation in this regard will be viewed seriously.


REGISTRAR GENERAL
28.01.2021

To

1. All the Judicial officers in the State of Telangana.
2. The Registrar General and all Other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.

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6. The Prl Special Judge for CBI Cases, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Medak at Sangareddy,
Mahabubnagar, Nalgonda, Nizamabad, Rangareddy District at
L.B.Nagar, Warangal
(with a request to communicate the Circular to all the Judicial Officers
working in their Unit)
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Service Authority,
Hyderabad.
10. The Secretary, Telangana High Court Legal Services Committee,
High Court for the State of Telangana, Hyderabad.

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